

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 40

CP/162(MB)2022 CA 265/2022 CA 155/2023

CORAM:

SH. PRABHAT KUMAR
HON'BLE MEMBER (T)

JUSTICE SH. VIRENDRASINGH BISHT(Retd.)
HON'BLE MEMBER(J)

ORDER SHEET OF THE HEARING ON **24.08.2023**

NAME OF THE PARTIES: - **VENKATRAMAN NARAYAN BHAGWAT V/S DR**
ACHARYA LABORATORIES PRIVATE LIMITED

Sec. 241(1) Sec. 242(4) Sec. 244(1) of the Companies Act, 2013

ORDER

Adv. Vibhuti Keny i/b Olive Law appeared for the Petitioner.

Adv. Abhishek i/b S. K. Srivastav & Co. appeared for the Respondent.

Ld. Counsel appearing for the Respondent informs this Bench that application for transfer of the present petition to Bench No. 3 has been filed before the Principal Bench and is still pending.

List this matter on **04.10.2023** for hearing/further consideration.

Sd/-
PRABHAT KUMAR
Member (Technical)

Sd/-
JUSTICE VIRENDRASINGH BISHT
Member (Judicial)

Sapna